

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES)
LOK SABHA
UNSTARRED QUESTION NO. 1648
(TO BE ANSWERED ON 27.07.2016)

PANEL FOR GOOD GOVERNANCE

1648. SHRI KALIKESH N. SINGH DEO:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has constituted a panel to bring forth Good Governance and if so, the details thereof;
- (b) the recommendations given by the panel, if any, and the action taken in this regard along with the status of implementation of the same; and
- (c) whether the Government plans to increase the scope of the panel and if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (c): No specific 'Panel for Good Governance' has been constituted. However, eight Groups of Secretaries (GoS) were constituted on 01.01.2016 to deliberate on eight thematic areas which have a direct bearing on the socio-economic development of the country and to come up with a roadmap for achieving specific outcomes. Out of these, one Group was on the subject of 'Good Governance ó Challenges and Opportunities'. The reports submitted by the Groups were circulated to the Secretaries of all Ministries/Departments, who were required to prepare Departmental Action Plans based on the recommendations arising out of the reports. The Ministries/Departments have sent these Action Plans along with implementation schedule to NITI Aayog which has been entrusted with the task of monitoring and implementation of the same.
